

LIST 'Y'

**LIST SHOWING THE DETAILS OF 200 ADVOCATES-ON-RECORD TO BE EMPANELED IN COMMON FRESH PANEL FOR USE
OF REGISTRY/SCLSC FOR TWO YEARS FROM 1.1.2010 TO 31.12.2011.**

Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
1.	Ms. Urmila Sirur Advocate 133, Lawyers Chambers, Supreme Court Compound, New Delhi. Ph: 23381451 (O) 9810055994 (Mob		15.1.1965	Delhi	1965-66	22.8.1966		English, Hindi	42 years.
2.	Mr. Gautama Goswami Advocate B – 154, MIG Flat, Rajouri Garden. NEW DELHI -27 Ph : 25971558 Mob: 9958638293		1962	Allahabad then shifted to Delhi in 1966-67	1966-67	6.3.1968		English, Hindi, Urdu	45 Years.
3.	Mr. Jagmohan Khanna, Advocate, 67 Lawyers Chamber, Supreme Court of India Tel. No. 23384025		1962	U.P.	1970	7.11.1968		English, Hindi	45 Years.

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4.	Mr. Uma Datta Advocate, 131, Lawyers Chambers, Supreme Court Compound, New Delhi. Ph : 23381586, 23389288 (O)		10.08.1967	Delhi	1969	15.5.1969		English, Hindi	40 Yrs.
*5.	Mr. Ravindra Bana, Advocate, 118, Lawyers Chambers (Old Block), Supreme Court, New Delhi- 110 001. Ph. 23389566 Mob. 9811141842		January 1968	Delhi	March 1968	12.9.1969	From 1968 onwards	English, Hindi	
6.	Mr. Badridas Sharma, Advocate, 111, Lawyers Chambers, Supreme Court Compound, New Delhi. Ph: 23782836 (O) 25556250 (R) 9313326749 (Mob).		1952	Rajasthan	1968	20.02.1970		English, Hindi	55 Yrs.

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*7.	Mr. N. K. Aggarwal Advocate, 61/26, Ramjas Road, New Delih- 110 005. 9811510538		18 th Sep. 1964	Delhi	April 1969	23.2. 1973	2-3 years	English, Hindi	
8.	Mr. S.C. Patel, Advocate, 126, Lawyers Chambers, Supreme Court Compound, New Delhi. Ph :23384007 (O) 22722785 (R)		1971	Delhi	1968	8.10.1973		English, Hindi, Gujarati (Reading)	38 Yrs.
9.	Mr. M. Qamaruddin Advocate, 120, Lawyers Chamber, Supreme Court of India, NEW DELHI – 110 001. Ph. 23389465 (O) 22755833 (R)		1962	Earlier Bihar transferred to Delhi on 10.2.1976	30.1.1973	19.9.1974		English, Hindi	47 Yrs.

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10.	Ms. Laxmi Arvind, Advocate 86 Lawyers Chamber, Supreme Court of India NEW DELHI – 110 001. Tel. No. 23387292		1972	U.P.	1974	30.4.1975		Hindi, English	37 Yrs.
* 11.	Mr. Satish Kumar Jain, Advocate, B-2/16, Rana Pratap Bagh, Delhi-110 007. Ph: 27129863	Sudha Jain, B-2/16, Rana Pratap Bagh, Delhi-110 007	25.7.1969	Delhi	28.2.2006	15.9.1977		English, Hindi	
12.	Mr. Ramesh C. Kohli, Advocate 69 Lawyers Chamber, Supreme Court of India, NEW DELHI – 110 001. Tel. No. 23386286, 26512282		1972	Delhi	1973	28.8.1978		Hindi, English, Punjabi	37 Yrs.

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13.	Mr. Shakeel Ahmed Advocate, 3, Lawyers Chambers, Supreme Court Compound, Ph: 23385122 (O) Mob. 9212762540, 9350547131.		1967	Delhi	1973	2.2.1979		English, Urdu, Hindi	42 Yrs.
14.	Dr. Meera Agarwal, Advocate, 3, Lawyers Chambers, Supreme Court Compound, NEW DELHI – 110 001. Ph.22753774 22759901(R)\23388262 (O).		10.01.1974	U.P.	1981	25.9.1980		English, Hindi	35 Yrs.
15.	Mr. Ramesh Chandra Mishra, Advocate 3, Lawyers Chambers, Supreme Court Compound NEW DELHI – 110 001. Ph.22753774 & 22759901 (R) 23388262 (O)		04.04.1969	U.P.	1980	16.10.1981		English, Hindi	40 Yrs.

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16.	Mr. Vijay Panjwani, Advocate 339, Lawyers Chamber, High Court, NEW DELHI – 110 003. Ph. 23389635, Mob.9818475018		August, 1976	M.P.	1976	15.10. 1982.		English	33 Yrs.
*17.	Mr. Rishi Kesh, Advocate, Chamber No. 325, 3 rd Floor, Delhi High Court, Sher Shah Road, New Delhi-110 003., 011-23388421 (O). Mob. 9810109045, 9811673338	Rajiv Dewan, Adv.	13.02.1970	Delhi		18.10.1982		Hindi, English.	
18	Mrs. M. Qamaruddin, Advocate, 120, Lawyers Chambers, Supreme Court Compound, Ph: 23389465 (O)		29.11.1977	Delhi	2.01.1978	8.4.1983		English, Hindi.	32 Yrs.

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19.	Mr. H.M. Singh Advocate, 338, New Lawyers Chambers, Supreme Court Compound, Ph: 23070019(O) 9810285363 (Mob)		1978	Delhi	2.1.1978	28.3.1984		English, Hindi, Punjabi	31 Yrs.
20.	Mr. Subhash Sharma, Advocate Chamber No.326, Supreme Court, NEW DELHI – 110 001. Ph.23070088, Mob.9818867273		1981	Delhi	1985	11.4.1984		English, Hindi	28 Yrs.
21.	Mr. Surya Kant 422-A, Lawyers' Chambers, Bhagwan Das Road, Supreme Court, New Delhi-110 001 Tel.No.23382186,		5.11.1978	Rajasthan	1983	20.10.1984		English, Hindi	31 Yrs.
22.	Mr. Brij Bhushan, Advocate 139, New Lawyers Chambers, Supreme Court of India,		1977	Delhi	1984	29.10.1984		English, Hindi	32 Yrs.

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23.	Mr. T.N. Singh, Advocate, 81, Lawyers Chambers Supreme Court Compound, New Delhi Phone No. 23387353 (O) 29223933 (R) 9818340391 (Mob)		12.08.80	Delhi	1982	24.4.1985		English, Hindi	32 Yrs.
24.	Mr. D. N. Goburdhan, Advocate 30, Lawyers chambers, Supreme Court, NEW DELHI - 110 001. Ph.23384494.		1980	Delhi	1980	7.5.1985		English, Hindi	29 Yrs.
25.	Ms. Manjeet Chawla, Advocate B-45 Cannaught Place, NEW DELHI- 110001. Ph.23321017, 9811070099 (M)		1974	Delhi	27.7.1985	10.5.1985		English, Hindi	35 Yrs.

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26.	Mr. C.N. Sreekumar, Advocate, 432, New Lawyers Chambers, Supreme Court of India, New Delhi Phone: 23383511 (O) 9312282480 (Mob)		Dec. 1979	Initially in Kerala Bar Council transferred to Bar Council of Delhi.	11.10.1985	10.5.1985		English, Hindi, Malayalam	30 Yrs.
27.	Ms. C.K. Sucharita, Advocate 214, New Lawyers Chambers, C.K. Daphtary Block, Supreme Court, Tilak Lane, NEW DELHI – 110 001. Ph23383607 22722291,22733997 9810469738(Cell)		1980	Delhi	1980	14.10.1985		English, Hindi	29 Yrs.
28.	Mr. Manoj Prasad, Advocate 135, New Lawyers Chamber, Supreme Court,		1978	U.P.	1984/85	30.4.1986		English, Hindi	31 Yrs.

	NEW DELHI-110001 Ph.23070646								
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29.	Ms. Mridula Ray Bhardwaj Advocate, Supreme Court of India, 130, New Lawyers Chambers, M.C. Shetalward Block, New Delhi Ph 23386730 (O) 9312243081 (Mob)		3.8.1981	Delhi	1981	30.4.1986		English, Hindi, Bengali.	28 Yrs.
30.	Ms. Naresh Bakshi Advocate 120, New Lawyers Chamber, M.C. Seetalvad Wing, Supreme Court, New Delhi Tel.. 9811641789, 23070417, 23070607		August 1979	Punjab & Haryana	February 1982	6.5.1986		English, Hindi, Punjabi	30 Yrs.
31.	Mr. Satya Pal Pasi, Advocate 312, M.C. Setalwad Chambers Bhagwan Dass Road, NEW DELHI –		2.11.1973	Delhi	11.01.1986	24.11.1986		English, Hindi, Marathi, Urdu	36 Yrs.

110 001. Ph.23070312, 25991415, 9811832575 (M)									
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32.	Mr. Sudhir Kulshreshtha, Advocate, Ch. No. 433, M.C. Setalvad Block, Supreme Court, NEW DELHI-110001. Ph.23383957/23386438		19.5.78	Delhi	1985	27.3.1987		English, Hindi	31 Yrs.
33.	Mr. J.S. Manhas, Advocate, 129, Lawyers Chamber, Supreme Court of India, NEW DELHI – 110 001. Ph.. 23070862, 9811088934		2.8.1982	Delhi	1986	30.3.1987		English, Hindi, Urdu	27 Yrs.
*34.	Ms. Sangeeta Kumar, Advocate, 211, New Lawyers Chamber, M.C. Seetalwad Chambers, New Delhi.		3.9.1982	Delhi		15.3. 1988	Since Dec. 1987	Hindi, English.	
35.	Mr. Sanjeev Anand Advocate Y-10 & Y-11, 2 nd Floor, Green Park (Main) NEW DELHI-110 016. 9810059623		1982	Delhi	5.4.1983	19.9.1988		English, Hindi	27 Yrs.

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* 36.	Mr. Vijay K. Mehta , Advocate, C-214, Greater Kailash-I, New Delhi-110 048, 9810056111	Mr. Anand Singh , Clerk, Chamber No. 130 Supreme Court of India, New Delhi-110 001.	13.9.1983	Delhi	4.12.1985	5.4.1989	Since 1997-98 Till about 2 years ago.	English, Hindi.	
37.	Mr. Pramanand Gaur , Advocate, Supreme Court of India, Chamber No. 221, C.K. Daphtary Block, New Delhi 9312242835 (M)		8.8.1978	Delhi	1984	1.5.1989		English, Hindi	31 Yrs.
38.	Mr. Krishna Pal Singh Advocate Supreme Court of India, Chamber No. 115, C.K. Daphtary Block, New Delhi. Ph : 23073070 (O) 9213950080 (Mob)		1.2.1977	U.P.		5.4.1990		English, Hindi	32 Yrs.

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39.	Mr. Sandeep Narain, Advocate, 305, New Lawyers Chambers C.K. Daphtary Block, Tilak Lane, NEW DELHI Ph.23381801		February 1986.	Delhi	1986	11.10.1990		English, Hindi, German	23 Yrs.
40.	Mr. Irshad Ahmad Advocate, 308, C.K. Daphtary Block, Supreme Court of India, New Delhi. Ph : 22236256 (R) 9868169586 (Mob)		15.3.84	Delhi	1984	9.4. 1991		English, Hindi, Urdu	35 Yrs.
41.	Ms. B. Sunita Rao, Advocate 201, C.K. Dafthary Chambers, Supreme Court, NEW DELHI-110001 Ph. 23384216, 9811151499 (M)		1986	Delhi	1990	9.4.1991		English, Hindi, Telgu	23 Yrs.

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42.	Ms. Sunita Sharma, Advocate, H. No. P-11 Baird Place, Delhi Cantt. DELHI. Ph.9811777465, 25682815.		1986	Punjab & Haryana.	1991	9.4.1991		English, Hindi.	23 Yrs.
43.	Mr. Ranjan Mukherjee, Advocate, 10, Lawyers Chambers, Supreme Court Buildings NEW DELHI-110001. Ph.23383603 (O), 26515934(R), 9811463937(M)		1983	Delhi	1984	19.9.1991		English, Hindi, Bengali.	26 Yrs.

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44.	Mr. Shiv Kumar Suri, Advocate Flat No. 202, Arunachal Building, 19 Barakhamba Road, Cannaught Place, NEW DELHI-110001. Ph.41571111, 9810370732		July 1977	Delhi	1991	30.4.1992		Hindi, English.	32 Yrs.
45.	Ms. Sushma Manchanda, Advocate G 35, Saket, NEW DELHI-110017. Ph. 26867053, 26856907, 98111- 13449 (M)		1984	Delhi	1987	30.4.1992		English, Hindi, Punjabi	25 Yrs.
46.	Ms. Purnima Bhat Kak, Advocate, 48, Lawyers Chambers, Supreme Court Compound, New Delhi. Ph: 23389629 (O) 9811158342, 9212578342 (Mob)		1986	Delhi	3.5.1988	30.4.1992		English, Hindi.	23 Yrs.

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47.	Ms. Rachna Joshi Issar , Advocate 315, New Lawyers Chambers, Supreme Court of India, C.K. Daphtary Block, Tilak Lane, NEW DELHI-110001. 9810127323		1983	Delhi		7.5.1992		English, Hindi.	26 Yrs.
48.	Mr. Jitendra Mohan Sharma Advocate, 320, Lawyers Chamber, C.K. Daphtry Block New Delhi. Tel.No.9810125684, 23386175		1981	U.P.	Oct. 1991	8.10.. 1992		English, Hindi.	28 Yrs.
49	Mr. Balraj Dewan , Advocate, Chamber No.108, C.K. Daphtary, Lawyers Block, Tilak Lane, Supreme Court of India, NEW DELHI-110001. Ph.23856791, 9810354558(M)		May 1983	Delhi	1992	15.10. 1992		English, Hindi.	26 Yrs.

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50.	Mr. A.D.N. Rao, Advocate, 116, Lawyers Chambers R.K. Jain Block, Supreme Court Compound, New Delhi Ph: 23381057 (O) 9810153907 (Mob)		1988	Delhi	1988	15.10.1992		Hindi, Telgu.	21 Yrs.
51.	Ms. Minakshi Vij, Advocate No. 17, Lawyers Chambers, Supreme Court of India, NEW DELHI-110001. Ph. 9811132037, 951292266903, 23382271		1987	Delhi	1992	22.10.1992		English, Hindi, Punjabi	22 yrs.
52.	Mr. Ranbir Yadav, Advocate 33, Lawyers Chamber, Supreme Court of		1992-93	Delhi	1984	22.4.1993		English, Hindi.	15-14 Yrs.

	India, NEW DELHI-110001.Ph.26135488, 23389926, 9810727271 (M)								
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53.	Ms. Revathy Raghavan Advocate, 104, Lawyers Chamber, Supreme Court, New Delhi Tel. Nos.9311103099, 9350209015, 2755141 (R)		1984	Delhi	1991	29.4.1993		English, Hindi, Tamil.	25 Yrs.
54.	Mr. E.C. Vidyasagar Advocate, Supreme Court of India, G-11, Jangpura Extension, New Delhi-14 Tel. No. 9810064644		18.6.1984	Karnataka	14.9.1984	23.9. 1993		English, Hindi, Kannada.	25 Yrs.
55.	Mr. Krishnanand Pandey Advocate, 322, Lawyers Chamber, M.C. Setalwad Chambers, Supreme Court of India, New Delhi Phone: 9810138294 95120 -2776230 (Res.)		1985	Delhi	1985	23.9.1993		English, Hindi.	24 Yrs.

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56.	Mr. C.S. Ashri, Advocate Ch. No. 89, Supreme Court of India, NEW DELHI Ph.(R) 27866608, (O) 23389736, (M) 9818186026		July 1987	Delhi	1987	23.9.1993		English,	22 Yrs.
57.	Mr. B.S. Banthia, Advocate, Supreme Court of India, 501, Nirmal Tower, 26, Barakhamba Road, New Delhi -110 001 Ph: 23313599, 23325602 (O)		7.8.1967	M.P.		22.4. 1994		English, Hindi.	42 Yrs.
58.	Mr. K.V. Vijayakumar Advocate, 24, Lawyers Chamber, Supreme Court, New Delhi Ph : 23386651 (O) 9810660358 (Mob.)		February, 1987	Tamil Nadu	1993	22.4.1994		English, Hindi, Tamil.	22 yrs.

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59.	Gp. Capt. Karan Singh Bhatti, Advocate 18, Todar Mal, Road, Bengali Market, NEW DELHI-110001. Ph.23711238, 41525860, 9811168948 (M), 9350887879		1983	Delhi	1993	29.4. 1994		English, Hindi.	26 Yrs.
60.	Ms. N. Annapoorani, Advocate 113, Lawyers Chamber, Supreme Court of India, NEW DELHI-110001. Ph. 23387056, 9810363045 (M)		1980	Delhi	1991	22.7.1994		English, Tamil.	29 Yrs.
61.	Mr. Bimal Roy Jad, Advocate 134, New Lawyers Chambers,		September, 1987	J & K	1996	22.7.1994		English, Hindi, Urdu.	22 Yrs.

Supreme Court of India, NEW DELHI- 110001.Ph.23073133, 9810132086(M)									
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62.	Mr. Vidya Dhar Gaur, Advocate, 67, Lawyers Chamber, Supreme Court, NEW DELHI-110001. Ph.9910359593		23.2.1965	Delhi	1994	12.8.1994		English , Hindi.	44 Yrs.
63.	Mr. Ajay K. Agrawal Advocate, Supreme Court of India, M-15, Lajpat Nagar-III, New Delhi Tel.No.9811021565 (Mob)		1987	Delhi	16.12.1991	12.8.1994		English , Hindi.	22 Yrs.
64.	Mr. B.K. Satija, Advocate, 88, Lawyers Chambers Supreme Court, New Delhi. 9810347884 (Mob.)		2.9.1987	Delhi	7.6.1988	12.8.1994		English , Hindi.	22 Yrs.
65.	Ms. Anjani Aiyagari Advocate, Supreme Court of India, C-II/63, Motibagh-I, New Delhi Tel. No.26889829, 24105615 (Res.) 9811133627 (Mob.)		10.6.1988	Andhra Pradesh	1992	12.8.1994		English , Telugu.	21 Yrs.
Srl. No.	Name and Address of	Name and address of	Date of	Name of Bar	Date of	Date of	Period for which	Language	No. of Years

	Contact with Telephone No(S)	the authorized person to whom communication can be delivered	enrolment as Advocate.	Council where enrolled.	Enrolment as Member of Supreme Court Bar Association	becoming Advocate-on-record	appeared as Amicus Curiae/Panel Advocate before this Court	ge Known	Standing at the Bar from the date of enrolment
66.	Mr. Subhro Sanyal Advocate, Supreme Court of India, Flat No.41, Tower-I, Supreme Enclave. Mayur Vihar-I, New Delhi-91 Phone: .32440002 (R) 9871314996 (Mob)		20.4.84	Bihar	15.1.1997	2.9.1994		English , Hindi, Bengali .	25 Yrs.
67.	Mr. R.S. Jena, Advocate Supreme Court Bar No. I, Tilak Marg, NEW DELHI-110001. Ph.9811575947, 951202691698		18.12.1986	Delhi	30.8.1990	30.3.1995		English , Hindi, Oriya.	23 Yrs.
68.	Mrs. S. Usha Reddy, Advocate, Supreme Court of India, 176, Supreme Enclave, Mayur Vihar Delhi Ph: 22758018 (Res.) 9810141663 (Mob.)		Feb. 1985	A.P.	1995	30.3. 1995		English , Telgu.	24 Yrs.

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69.	Ms. Nanita Sharma, Advocate 83, Lawyers Chambers, Supreme Court of India, NEW DELHI-110001. 23381100 (O), 9313346888 (M)		18.11.1988	Delhi	11.9.1989	30.3.1995		English , Hindi.	21 Yrs.
70.	Ms. D.V. Padma Priya, Advocate Flat No. 1014, Apnavilla Apartments, Plot No. 23, Sector-10, Dwarka, NEW DELHI-110075. Ph.25072504, 9911294103		1988	A.P.	1994	6.4.1995		English , Hindi, Telgu.	21 Yrs.
71.	Mr. Rohit Minocha, Advocate 572, Patiala House Courts NEW DELHI-110001. Ph. 23384635, 9810034724		29.10.1987	Delhi	28.9.1995	20.9.1995		English , Urdu.	22 Yrs.

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72.	Ms. V. Mohana, Advocate, E-14, Dronacharya Apartments, Mayur Vihar-I Extn. DELHI-110 091. Ph.22710884,9868110 575		11.11.1988	Tamil Nadu	1994	9.5.1996		Tamil, English	21 Yrs.
73.	Ms. Asha Gopalan Nair, Advocate, 57, Lawyers Chambers Supreme Court Compound, New Delhi. Phone : 9810348991		March, 1990	Maharashtra Transferred to Delhi.		9.5. 1996		English, Hindi, Marathi , Tamil, Gujarati, Malayalam	19 Yrs.
74.	Mr. Anil Shrivastav, Advocate, S C Bar, Library No. 2, Supreme Court of India NEW DELHI-110 001. Ph (R) 0120- 2320598/3250594, (M) 9810291281		12.9.1990	Assam, Nagaland, A.P.	13.11.1990	9.5.1996		English, Hindi. Asamee.	19 Yrs.

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75.	Mr. Rajiv Mehta, Advocate, Library No. 2, Supreme Court, NEW DELHI-110 001. Ph. 9810086843		14.10.1988	Delhi	1995-96	24.10. 1996		English, Hindi.	21 Yrs.
76.	Ms. Shipra Ghose, Advocate, S-561, Flat No. 3, Greater Kailash Part-II, NEW DELHI-110 048. Ph.29217437, 9810371533		9.9.1991	Delhi	1991	23.10. 1997		English, Hindi, Bengali.	18 Yrs.
77.	Ms. Sudha Gupta, Advocate, 127, Lawyers Chamber, Supreme Court, NEW DELHI-110 001. Ph.23385703, 26911804, 9868579677 (M)		27.4.1984	Earlier Maharashtra transferred to Delhi on 26.10.94	17.4.1996	15.4.1998		English, Gujarati, Hindi, Marathi, Rajasthani	25 Yrs.
78.	Mrs. Santosh Singh, Advocate, 269, Hauz Khas (SFS), Aurobindo Marg, NEW DELHI-110 016. Ph.26511272, 9810881667		1988	Delhi	1989	30.4.1998		English, Hindi.	21 Yrs.

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79.	Mr. Varinder Kumar Sharma, Advocate, L-7A, South Ext. Part-2, NEW DELHI. Ph.9810101807		1988	Delhi	1992	30.4.1998		English, Hindi, Punjabi	21 Yrs.
80.	Mr. Shankar Divate, Advocate, 14, New Chambers, Supreme Court, NEW DELHI-110 001. Mob.9312225751, 951202691591.		Sept. 1989	Delhi	1998	30.4.1998		English, Hindi, Kannada.	20 Yrs.
81.	Mr. V. Ramasubramanian, Advocate, 212, New Lawyers Chamber, Supreme Court of India, New Delhi Ph : 23385809 (O) 26526128 (R) 9868028287 (Mob)		1989	Tamil Nadu.	1998	30.4.1998		English, Tamil.	20 Yrs.
*82.	Mr. Amboj Kumar Sinha, Advocate, 9-D, Takshshila Apts., AK-III, Indrapuram, Ghaziabad-201 012	Mr. Munna Singh, Vill: Chilla, New Ashok nagar, Delhi-110 092. Mob. 9868722974	11.11.1990	Delhi	1991	30.4.1998	2001 Present as SC (MIG) LAS Panel Lawyer	English Hindi	

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	Mob. 9810662097.								
83	Ms. Kamakshi S. Mehlwal, Advocate, Kim & Co. 1-Link Road, Jangpura Extension, DELHI-110 014. Ph.9810038724, 24321232, 24321233		14.1.1989	Delhi	30.7.1991	25.9.1998		English, Hindi.	20 yrs.
84.	Mr. Rajiv Nanda, Advocate, H-127, Shivaji Park, Punjabi Bagh, NEW DELHI-110 026. Ph.9810048686		August, 1988	Delhi	1989	15.10.1998		English, Hindi.	21 Yrs.
85.	Mr. Rana Ranjit Singh, Advocate K-31/19, Model Town-III, DELHI. Ph.27219981, 9810162881		Oct. 1988	Delhi	1991	15.10.1998		English, Hindi, Oriya, Bengali.	21 Yrs.
86.	Mr. Ajit Kumar Pande, Advocate E/232, Greater Kailash-Two (2), NEW DELHI-110 048. Ph.29210778,		24.4.1990	Delhi	21.1.1997	15.10.1998		English, Hindi.	19 Yrs.

	9811032946								
87.	Mr. Javed Mahmud Rao , Advocate.		24.4.1990	Delhi	21.2.1997	15.10.1998		English, Hindi	19 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
88.	Mr. Gopal Prasad , Advocate, 62, Pocket-D, Mayur Vihar, Phase-II, DELHI - 110 091 Ph.9810009087 (M), 22777417		1990	Delhi	1991	15.10.1998		English, Hindi.	19 Yrs.
89.	Mr. Himanshu Munshi , Advocate, Supreme Court Bar Library No. 2, NEW DELHI-110001. Ph. 9212123452, 9811033841, 0120-3239803		1990	Delhi	1993	15.10.1998		English, Hindi.	19 Yrs.
90.	Ms. Promila , Advocate, 97, Lawyers Chambers Supreme Court Compound, New Delhi. Ph : 22755015 (O) 22714121 (R)		1990	Delhi	1998	15.10.1998		English, Hindi.	19 Yrs.

	9810469728 (Mob.)								
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
*91.	Mrs. Shirin Khajuria, Advocate, S-336, F.F., G.K.-II, New Delhi. 9818080209	Mr. Nandram, Ch. No. 84, Supreme Court of India.	6.12.1990	Delhi	2000-2001	15.10 1998	1998-2001	English, Hindi.	
92.	Mr. R. Nedumaran, Advocate, 27, Lawyers Chamber, New Delhi. Tel. No. 981099137		9.1.1991	Tamil Nadu.	1992	15.10.1998		English, Tamil.	18 Yrs.
93.	Mr. Shekhar Prit Jha, Advocate, Library No. II S.C.B.A. NEW DELHI-110 001. Ph.9811009625, 29941542, 29942448		1991	Delhi	1994	15.10.1998		English, Hindi.	18 Yrs.
94.	Ms. Aparna Bhat, Advocate, B III, Ist Floor, Lajpat Nagar-I, NEW DELHI. Ph.29811811		1992	Delhi	1998	15.10.1998		English, Kannada	17 Yrs.
95.	Mr. Naresh Kumar,		August, 1990	Delhi	21.2.1997	06.5.99		English,	19 Yrs.

	Advocate, 301, C.K. Daphtary, New Lawyers Chamber, Block-II, Supreme Court, NEW Ph.9810419298(M),							Hindi.	
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Pan el Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
96.	Mr. Kamal Mohan Gupta, Advocate 119, C.K. Daphtary Block, NEW DELHI -1 Ph.9868800229, 9313776542		1992	Delhi	1999	6.5.1999		English, Hindi, Oriya.	17 Yrs.
97.	Mr. Jatin Zaveri, Advocate, 137, Lawyers Chambers, M.C. Setalwad Chambers, Supreme Court New Delhi Ph :32550089 (O) 9310156642 (Mob.)		April, 1991	Maharashtra transferred to Delhi.	29.7.2000	12.8.1999		English, Hindi, Gujarati.	18 Yrs.
98.	Mr. Ratan Kumar Choudhuri Advocate, 120-D, Pkt.4, Mayur Vihar-I,		10.3.81	Bihar	1996	25.11.1999		English, Hindi.	28 Yrs.

	Delhi-110 091 Tel.Nos.9810097076, 22790063, 22793529.								
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
99.	Mr. Chanchal Kumar Ganguli, Advocate, 10, Lawyers Chambers, Supreme Court, NEW DELHI-110 001. Ph.(O) 23381559, (M) 9811192770		9.10.1986	Delhi	10.12.1986	25.11.1999		English, Hindi, Bengali.	23 Yrs.
100.	Mr. R.V. Kameshwaran, Advocate, C -146, IInd Floor, Kerala Furniture House, Kotla Market Road, Mayur Vihar Phase -I, Delhi Tel : 22759147 (R) 9810052313 (Mob.)		18.4.1986	A.P.	30.11.2005	6.4. 2000		Tamil, Telgu.	23 Yrs.

101.	Mr. Vijay Kumar, Advocate, 211, IInd Floor, M.C. Setalwood Lawyers Chamber Building, Bhagwan Das Road, NEW DELHI-110 001. Ph.23070012 (C), 22755012 / 22754255		4.11.1981	U.P.	3.7.1991	27.4.2000		English, Hindi.	28 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on- record	Period for which appeared as Amicus Curiae/Pan el Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
102.	Dr. (Ms.) Vipin Gupta, Advocate, 218, New Lawyers Chambers, Supreme Court, NEW DELHI-110 001. Ph.9891495284, 22454751 ®		01.8.85	Delhi	2000	27.4. 2000		English, Hindi.	24 Yrs.
103.	Mr. V.K. Sidharthan, Advocate 128, New Lawyers Chamber, Supreme Court,		7.3.1987	Kerala.	1997	27.4. 2000		English, Hindi, Malayala m	22 Yrs.

	NEW DELHI-110 001. Ph.9313885620/2508 7521/23386990								
104	Mr. S. Ravi Shankar, Advocate 179, South Avenue, Ph.23010670, 9810213164		1993	Tamil Nadu.	1997	5.9.2000		English, Hindi.	16 Yrs.

Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
105.	Ms. Rakhi Ray, Advocate, Ch.No.133, Delhi High Court, Sher Shah Road, New Delhi Tel. No.9868123374 (Mob.) 23384107 (O)		19.8.1983	Delhi	14.01.1998	10.11.2000		English, Hindi,	26 Yrs.
106	Mr. Jagjit Singh Chhabra, Advocate, 16, New Lawyers Chambers, Supreme Court Compound, New Delhi. Ph.98116520827 (M), 24319948 (R)		1994	Ph. & Hy., Transferred to Delhi.	1995	10.11.2000		English, Hindi, Punjabi.	15 Yrs.
107.	Mr. K. Rajeev Advocate, 107, Lawyers Chamber (Old Block) Supreme Court Compound, New Delhi Tel.No.9891124411, 22791467		1989	Kerala, transferred to Delhi 16.4.2000 in	28.8.2001	27.9.2001		English, Hindi, Malayalam	

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108	Dr. V.P. Appan, Advocate, 47, Lawyers Chamber, Supreme Court of India, NEW DELHI – 110 001.Ph:26263085 (R), Mob.9911125599.		20.9.1991	Delhi	18.11.1991	27.9.2001		English, Hindi, Tamil, Kannada.	18 Yrs.
*109.	Ms. Vibha Datta Makhija, Advocate, FF, B-10, Green Park Main, New Delhi. Ph. 26531824, 26533578, 26132769.	Mr. Pravin Bhati (Clerk), 9868386121	Sept. 1992	Delhi	14.9.1998	27.9.2001		Hindi, English.	
110.	Mr. V. Siva subramanian, Advocate, 94, Lawyers Chamber, Supreme Court of India,NEW DELHI Ph: 23388060, 9818060744.		14.12.1994	Tamil Nadu.	13.4.2005	27.9.2001		Tamil, Bengali, Hindi.	15 Yrs.
*111.	Mr. Ajay Choudhary, Advocate, 94, Supreme Enclave, M.V.-I, Delhi. 22752906,	Kumar Abhishek Suraj, 237, Setalwad Block Chamber, New Delhi. 9717861683	14.01.1995	Rajasthan	4.1.1996	27.9.2001		English, Hindi.	

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112.	Mr. K. PRIYA Darshi, Advocate, R/o. A-307, Ashiana The Heritage, Plot No. 14, Vaishali, Ghaziabad-201012, Near Anand Vihar, I.S.B.T. DELHI. Ph@: 95120-2779470, Mob: 9810217407.		25.6.1995	Delhi	22.11.1995	27.9.2001		English, Hindi.	14 Yrs.
113.	Dr. Sushil Balwada, Advocate, 430, New Lawyers Chamber, M.C. Shetward Block, Bhagwan Das Roa, NEW DELHI Ph:(O) 23070430, ® 95124-2384797. Mob: 9810303906.		01.12.1994	Rajasthan	16.8.1995	11.10.2001		English, Hindi.	15 Yrs.
* 114.	Mr. Rajesh Srivastava, Advocate, 104, Lawyers Chamber, C.K. Daphtary	Chamber No. 104, C.K. Daphtary Block, Supreme Court of	August 1995	Delhi	2001	11.10.2001		English, Hindi.	

	Block, Supreme Court. 23387279, 9810119890	India.							
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115	Mr. Ravi Prakash Mehrotra, Advocate, 100, LawyersChambers, Supreme Court Compound, Ph.23385150/262429 00		1988	Delhi	1988	11.10.2001		English, Hindi.	21 Yrs.
*116.	Mr. Amit Kumar, B-45/47, Shiv Mahal, C.P. New Delhi. Mob. 9312267089	Mr. Mahu Reya, Clerk Tel. 23752788, 43582788, 9312267089	5.1.1996	Delhi	May, 2003	20.8.2002		Hindi, English.	
117	Mr. Ansar Ahmed Choudhary, Advocate, B-9, Sagar Apartments, 6-Tilak Marg, NEW DELHI-110 001. Ph@: 23382962, Mob: 9868157353.		6.12.1990	Delhi	4.4.1994	5.9.2002		English, Hindi, Urdu.	19 Yrs.

*118.	Dr. Aman Mohit Hingorani , Advocate, 40, Lawyers Chambers, Supreme Court Compound, New Delhi. 9810006829	Mr. D.P. Singh , Clerk, 40, Lawyers Chamber, Supreme Court of India, New Delhi.	7.8.1992	Delhi	10.8.1993	5.9.2002		English, Hindi.	
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
119	Mr. Shashi Bhushan , Advocate, 305, New Lawyers Chamber, Supreme Court of India. NEW DELHI-110 001. Mob: 9868206641.		11.12.1993	Delhi	1996	5.9.2002		English, Hindi.	16 Yrs.
120.	Ms. Nidhi , Advocate, R/o. H-73, First Floor, Lajpat Nagar Part-I, NEW DELHI. Mob:- 9810987418, 9868988092.		15.12.1993	Delhi	2002	5.9.2002		English, Hindi.	16 Yrs.
121..	Mr. Praneet Ranjan , Advocate, R/o. C2/2069, Vasant Kunj, NEW DELHI –		18.8.1994	Delhi	7.2.1995	5.9. 2002		English, Hindi.	15 Yrs.

	Ph: 26132026, Mob: 9818754664.								
122..	Mr. Kuldip Singh, Advocate, 312, New Lawyers Chamber, M.C. Shetward Block, Bhagwan Das Road, Ph: 23070312, Mob: 9312507887.		24.8.1994	Delhi	8.4.1995	5.9.2002		Punjabi	15 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
123.	Mr. Ajay Sharma, Advocate, 131, Lawyers Chamber, Supreme Court of India, NEW DELHI – Ph: 23381586.		Dec. 1994	Delhi	1998	5.9.2002		English, Hindi	15 Yrs.
124.	Mr. T. Mahipal, Advocate, 138, New Lawyers Chamber, Supreme Court of India,NEW DELHI-110 001.Ph: 23070011, Mob: 9810005376.		29.8.1995	Bihar.	1998	5.9.2002		English, Hindi.	14 Yrs.
125.	Ms. Sushmita Lal, Advocate, 55, Lawyers Chambers, Supreme		1996	Delhi	2004	5.9.2002		English, Hindi.	13 Yrs.

	Court Compound, New Delhi. Ph : 23782113 (O) 9899531380 (Mob)								
126.	Mr. Siddhartha Chowdhury Advocate, 70, Lawyers' Chambers, Supreme Tel.No.9818336729		22.6.1994	West Bengal.	16.1.2002	19.9.2002		English, Hindi, Bengali.	15 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
127.	Mr. B. Sridhar, Advocate, 42, Lawyers Chamber, Supreme Court of India, NEW DELHI – Ph: 23381009, 23386871, 9811701874.		8.1.1997	Delhi	15.1.1999	25.7.2003		Tamil, Hindi.	12 Yrs.
128.	Ms. Shalu Sharma, Advocate, R/o. C-15, GF-3, Jaipurya Building, Sector-14, Kaushambi, Ghaziabad- Mob: 9310281816,		1991	Punjab and Haryana	20.12.1991	7.8.2003		English, Hindi, Punjabi.	

	9810281816.								
129.	Mr. Vishnu Sharma Advocate D -402, IInd Floor, Defence Colony, New Delhi 110024 Ph : 24616402 (O) 25094699 (R) 9811111454 (Mob.)		1994	Delhi	1994	7.8.2003		English, Hindi.	15 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
130.	Mr. Aribam Guneshwar Sharma, Advocate, 119, New Lawyers Chambers, Daphtry Block, Tilak Lane, New Delhi. Ph : 9810089840, 9911262923.		5.1.1996	Delhi	Dec. 2002	7.8. 2003		English, Hindi, Manipuri	13 Yrs.
*131.	Dr. Ashwini Bhardwaj, Advocate, 319, New Lawyers Chamber, Supreme Court of India, 9810068696, 23070052,		2.7.1996	Delhi	1.10.1987	7.8. 2003		Hindi, English.	

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*132.	Mr. John Mathew, Advocate, A-202, Anand Lok Apartments, M.V-I, 9891278195, 22750140		11.9.1997	Delhi	April 2000	7.8.2003		English, Malayalam, Hindi	

Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
133.	Mr. Ajay Kumar Talesara, Advocate, R/o. AC4, 78B, Shalimar Bagh, DELHI - 110 088. Ph@: 27485073, Mob: 9818377516.		1995	Delhi	3.5.1999	3.9.2004		English, Hindi.	14 Yrs.
*134.	Mr. Senthil Jagadeesan, Advocate, 212 New Lawyers Chambers, M.C. Setalvad Block, 23385809.	Mr. Ramesh Singh, E-714, Sohagirpuri, Delhi-110 033.	10.8.1998	Tamil Nadu.	14.9.1999	3.9.2004		English.	
*135.	Md. Irshad Hanif, Advocate Y-304, Taj Enclave, Geeta Colony, Delhi-31 9818068120, 9810041811	Mr. Mohd. Adeel, Advocate, 871/4, Madarsa Wali Gali, Chruai Walan, Delhi-110 006. 9990852408	20.7.1994	Delhi	12.8.1998	4.9.2004		English, Urdu, Hindi	
136	Ms. Anu Gupta, Advocate, R/o. T.P. 81, Maurya		3.9.1998	Delhi	19.4.2003	16.9.2004		English, Hindi.	11 Yrs.

Enclave, Pitampura, DELHI – 110 088. Ph: (R&O) 27327588, Mob: 9871474051.									
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Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
137.	Mr. Ambar Qamaruddin, Advocate, 120, Lawyers Chamber, Supreme Court of India, NEW DELHI Ph.:23389465 22755833, 22759032 (R), 9810066903.		3.10.1998	Delhi	1999	16.9.2004		English, Hindi.	11 Yrs.
138.	Mr. Dipak Kumar Jena, Advocate, D-7, Manas Apartments, Mayur Vihar Phase –1(Ext.) Delhi, Ph : 22744025 (O) 9810078350 (M)		29.2.1995	West Bengal transferred to Delhi from 2000	24.11.1999	5.5.2005		English, Hindi, Oriya, Bengali.	
*139	Ms. Aparna Jha, Advocate C-147-D, Kanchanjunga, Sec-53, Noida.9910071345		17.8.1995	Delhi	10.1.2002	5.5.2005		English, Hindi.	

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140	Mr. Sunil Kumar Verma Advocate, 50, Old Lawyer's Chamber, Supreme Court, Compound, New Delhi No.9811384198 (Mob)		24.11.1996	Delhi	27.1.2002	5.5. 2005		English, Hindi.	13 Yrs.
141.	Mr. Rajesh Singh, Advocate, R/o. New C-42, Lane No. 6, West Vinod Nagar, DELHI - 110 092.Ph.: 64167363, 9899139634		26.11.1996	Delhi	7.10.2004	5.5.2005		English, Hindi	13 Yrs.
142.	Mr. Jitendra Kumar, Advocate, B-7, Ashadeep, 9, Hailey Road, New Delhi -110001 Ph : 23318396,		28.11.1996	Delhi	October 2004	5.5.2005		English, Hindi, Punjabi	13 Yrs.

	23318401 (O) 9811215039 (Mob.)								
*143	Mr. Dinesh Chandra Pandey , Advocate, B-30, Lovely Apartments, M.V.-I Extn. Delhi-110 091. , 98101424707	Mahesh Chand Sharma , E-12A, East of Kailash, New Delhi-110 065. 26429592/26472314	15.9.1997	Delhi	11.4.2001	5.5.2005		English, Hindi.	
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
144	Mr. Anish Kumar Gupta , Advocate, Supreme Court Bar Library No. -1, NEW DELHI. Mob:- 09811480821		18.9.1997	U.P.	July, 2000	5.5.2005		English, Hindi.	12 Yrs.
145.	Mr. S. Mahendran , Advocate, New Lawyers Chamber No. 21, Supreme Court of India, NEW DELHI - 110 001. Ph.:- 23782838, Mob:- 9871136190		3.7.1998	Tamil Nadu	2005	5.5.2005		English, Tamil.	11 Yrs.
146.	Ms. T. Anamika Advocate, 108, Lawyers Chamber,		3.9.1998	Delhi	18.2.2005	5.5. 2005		English, Hindi, Telgu.	11 Yrs.

	Supreme Court Compound, Tel.No.9312245549) 23381761 (O)								
147.	Mr. Rutwik Panda, Advocate, 5, Lawyers Chamber (Old), Supreme Court of India, NEW DELHI Mob:- 9871502727		15.1.1999	Orissa	2004	5.5. 2005		English, Hindi, Oriya	10 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
148.	Mr. Sunil Dutta Mishra Advocate, 112, M.C. Setalvad Chambers, Supreme Court of India, New Delhi Tel.No. 9810648244 (Mob.)		16.2.1999	Delhi	2006	5.5.2005		English, Hindi.	10 Yrs. 149
149.	Mr. Praveen Chaturvedi, Advocate, R/o. A-64, Swaran Jayanti Rail Nagar, Sector-50, Noida. UTTAR PRADESH. Mob: 9811377100, 9811977100, 911204322211.		18.5.1999	Delhi	2001	5.5.2005		English, Hindi	10 Yrs.

150.	Mr. Gaurav Agrawal, Advocate, R/o. 233, Supreme Enclave, Mayur Vihar, Phase-I, DELHI. Ph.: 22795450, 22754025, Mob: 9811284039.		23.8.1999	Bihar	2000	5.5.2005		English, Hindi	10 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on- record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
151.	Mr. Prakash Kumar Singh, Advocate Chamber No. 112 Seetalwad Lawyers Chambers, Supreme Court, Bhagwan Das Marg, 22155289 23383987		23.9.1999	Delhi	Oct. 2000	5.5.2005		English, Hindi	10 Yrs.
*152.	Ms. Rukhsana Choudhury, Advcoate, 1080/1, Mehrauli, New Delhi. 65240998, 9810437527	Ramesh Chand Pandey, Clerk	2.12.1988	Delhi	7.10.1998	16.12.2005		English, Hindi, Bengali, Spoken Marathi, Gujarati.	
153	Mr. S. Balaji Advocate,		June 1998	Delhi	2002	12.1.2006		Assamese, English,	11 Yrs.

	24, Lawyers Chamber, Supreme Court of India, New Delhi Tel Nos.9868120258 23386651 (O)							Hindi, Tamil.	
154.	Mr. Shekhar Kumar, Advocate, R/o. 6, Babar Lane (1 st Floor), Bengali Market, NEW DELHI – 110 001 Ph: 23324521, 23739530, Mob: 9810763003.		12.7.1999	Delhi	4.1.2006	12.1.2006		English, Hindi, Sanskrit	10 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on- record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
155.	Ms. Shilpa Singh Advocate. A-188, II Floor, Defence Colony, New Delhi-24 Tel.No.9811222430 (Mob), 24331435 (R)		11.9.1999	Bihar	2002	12.1.2006		English, Hindi.	10 Yrs.
156.	Mr. Praveen Agrawal, Advocate, R/o. A-28-S, Delhi Police Apartment, Mayur Vihar-I, DELHI – 110 091. Mob: 9811702850.		11.10.1999	Delhi		12.1.2006		English, Hindi.	10 Yrs.

*157.	Mr. Sanjai Kumar Pathak , Advocate, 115, M.C. Setalvad Chambers Block, Supreme Court of India, New Delhi 9868262260		18.9.1998	Bar Council of U.P. Now transferred to Bar Council of Delhi	18.9.1998	12.6.2006		Hindi, English.	
1578	Mrs. A. Sumathi , Advocate, R/o. C-51, Jungpura-B, NEW DELHI – Ph: 24372370, Mob: 9810912370.		27.6.1990	Tamil Nadu	4.3.2006	1.12.2006		English, Tamil.	19 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
159	Mr. Rishi Malhotra Advocate, 131, Old Lawyers Chambers, Supreme Court, New Delhi Tel. Nos.9810110060 (Mob.), 23389999 (O), 25263368(R)		7.10.1998	Delhi	2.7.1999	1.12.2006		English, Hindi.	11 Yrs.
160.	Mr. Ashok Kumar Gupta , Advocate, R/o. 153, Masjid		20.6.1982	U.P.	1985	14.12.2006		English, Hindi.	11 Yrs.

	Lane, Jungpura, Bhogal, NEW DELHI – Ph: 24372734, Mob: 9871110636.								
161.	Mr. Pahlad Singh Sharma, Advocate, 320, New Lawyers Chamber, Supreme Court . Ph: Mob: 9871562025.		1987	Delhi	21.2.2000	14.12.2006		English, Hindi, Urdu, Punjabi	22 Yrs.
162.	Ms. K.V. Bharathi Upadhyaya, Advocate, 101, C.K.Daphtary Block, Supreme Court of India, NEW DELHI – 110 001. 9818717165, 22758320.		23.3.1990	Karnataka 1990- 2001 Delhi till date	2004	14.12.2006		English, Hindi, Sanskrit, Kannada.	19 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on- record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
163.	Mr. Daya Krishan Sharma, Advocate, R/o. C-14, (G.F.), South Extn.- Part-II, Ph: (O) 26267224-25, Mob: 9810167224.		March, 1991	Delhi	March, 1991	14.12.2006		English, Hindi.	18 Yrs.
164.	Mr. Aftab Ali Khan Advocate Bar Association		12.09.1993	Delhi	1994	14.12.2006		English, Hindi.	16 Yrs.

	Library No.2, Supreme Court, New Delhi Tel.No 9811375917								
165.	Ms. E.R. Sumathy, Advocate, 113, Lawyers Chambers, Supreme Court of India, New Delhi Ph 9999009216 (Mob.), 25919715.		13.10.1993	Tamil Nadu	Dec. 2004	14.12 2006		English, Tamil.	16 Yrs.
*166.	Mr. H. K. Chaturvedi, Advocate, C-11, III Floor, Aruna Park, Laxmi Nagar, Delhi-110 092. 9811035762. 22469523	Ms. Anjali Chaturvedi, Advocate, W/o. Mr. H.K. Chaturvedi. 9873479620	9.12.1993	Delhi	28.2.1994	14.12.2006		Hindi, English.	
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
167	Mr. Parmanand Pandey, Advocate, A4/199, Basant Lane, Ph.: 27557154, 23348871, Mob: 9868553507.		August, 1996	Delhi	2004	14.12. 2006		English, Hindi.	13 Yrs.
168.	Ms. Aishwarya Bhati, Advocate,		13.7.1998	Delhi		14.12.2006		English, Hindi,	11 Yrs.

	R/o. 18, Todermal Road, Bengali Market, NEW DELHI Phone: 23711238, Mob: 9350852003.							Rajasthani	
169.	Mr. Pukhrambam Ramesh Kumar, Advocate, R/o. B-111, First Floor, Lajpat Nagar-I, NEW DELHI – 110 024. Ph.: 29811811, Mob: 9811851800.		15.7.1999	Assam, Nagaland, Meghalaya, Manipur, Tripura, izoram, Arunachal Pradesh.	30.3.2007	14.12. 2006		English, Hindi.	9 Yrs.
170.	Mr. Narendra Kumar, Advocate, R/o. F-121, Front Side, Second Floor, C/o. Mr. D.L. Ahuja, Lajpat Nagar-I, Mob: 9811333948, 9871693947.		13.8.1999	Delhi	2005	14.12.2006		English, Hindi, Sanskrit	10 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
171.	Mr. Rajeev Kumar Bansal, Advocate, R/o.(1):- B-202, Ramprastha, Ghaziabad, UTTAR PRADESH. (2): 462, Lawyer's		21.8.1999	U.P.	6.1.2001	14.12.2006		English, Hindi.	10 Yrs.

	Chamber, Delhi High Court, NEW DELHI Ph: 95120-2614076, 3019262, Mob:- 9818164042.								
172.	Mr. Nirmal Chopra, Advocate, 116, Old Lawyers Chamber, Supreme Court of India, ®22513161.		8.12.1999	Delhi	February 2002	14.12.2006		English, Hindi.	10 Yrs.
173.	Mr. A.Venayagam Balan Advocate, B-196A, New Ashok Nagar, Delhi-76 Tel.No.9873874363		June 2000	Tamil Nadu		14.12.2006		English, Tamil, Hindi, French.	9 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on- record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
174.	Mr. Devashish Bharuka Advocate, 69, Lawyers Chamber, Supreme Court, New Delhi		28.7.2000	Delhi	24.7.2001	14.12.2006		English, Hindi.	9 Yrs.

	Tel.No.9810517287 (Mob), 22757763								
175.	Mr. Milind Kumar, Advocate, 29, Lawyers Chamber, Supreme Court of India, NEW DELHI – 110 001. Mob: 9868161390.		August 2000	Delhi	2000	14.12.2006		English, Hindi	9 Yrs.
176.	Mr. P. Vinay Kumar, 63, Lawyers Chamber (Old), Supreme Court of India, NEW DELHI Ph: 23388659, 23230708, Mob: 9810455047.		March, 2001	Delhi	2002	14.12 2006		English, Hindi, Malayalam	8 Yrs.
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
177.	Mr. Vipin Kumar Jai Advocate, 437, Lawyers Chambers, Patiala		April, 2001	Delhi	Nov. 2004	14.12.2006		English, Hindi, Punjabi	6 Yrs.

	House, New Delhi Tel. Nos. 9873715747, 9811057423.								
*178.	Ms. S. Ramamani, Advocate, B-4/32, OM-J, Sector-V, Rajendra Nagar, Sahibabad, U.P.- 201 005.	Mr. Ram Saki Ram, Lib:- No.1. 9899292162. Mr. Kapil, Clerk 9871302412	3.10.1991	Delhi	2005	14.2.2007		Hindi, English.	
*179.	Mr. Krishan Pal Mavi, Advocate, 321, Lawyers Chambers, Delhi High Court, New Delhi 9810435717, 23384217		21.3.1996	Delhi		13.12.2007		Hindi, English, Punjabi.	
*180.	Mr. Neeraj Shekhar, Advocate, 321 Lawyers Chamber, C.K. Daphatary Block. 23383672, 23070148	Mr. Nirbhay Mishra, 9313649769.	14.10.1998	Delhi	22.9.1999	14.12.2007		English, Hindi.	
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*181.	Ms. Manjusha Wadhwa, Advocate, 206, C.K. Daphtari Lawyers	Mr. Ghanshyam Sharma, Clerk, 206 Chamber., Supreme Court of	14.8.2001	Delhi in August 2001	30.3.2007	14.12.2007	7 years	English, Hindi, Punjabi.	

	Chamber, New Delhi. 23383400. 981124478	India.							
*182.	Ms. G. Madhavi, Advocate, 178, Paryatan Vihar, B-4, Vasundhara Enclave, 9818240019, 9868093264	Mr. A. Ramesh, Flat No. 186, Tower VIII, Supreme Enclave, M.V.-I, 22757571, 9818240019.	23.8.2001	Delhi	14.8.2006	14.12.2007		Telgu, Hindi, English.	
183	Mr. Mithlesh Kumar Singh, Advocate, R/o C-8/299, Yamuna Vihar, New Delhi -110053. Mob : 9868040314		30.9.1992	Delhi	22.3.1996	12.2.2008		English, Hindi.	15 Yrs.
*184.	Mr. Anil Kumar, Advocate, 1/5-A, Street No.5, Vishwas Nagar, Delhi-32. 9818456490, 9811280465, 22384562	Mr. S.K. Gupta, 35, Lawyers Chamber, Supreme Court of India, New Delhi. 23389621	30.8.1996	Delhi	9.4.2002	12.02.2008		English, Hindi.	
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on- record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
*185.	M. Sarada, Advocate, 201, C.K. Daphatry Chambers, Supreme Court of India.		12.12.1996	Delhi	17.9.1999	12.2. 2008		English, Hindi, Telgu.	

	9871362172								
*186.	Mr. Ritesh Agrawal, Advocate, 112, New Lawyers Chamber, New Delhi. 9810773394, 9999972564, 23389387		6.8.1999	Delhi	24.4.2002	12.2.2008		Hindi, English.	
*187.	Mr. Sudarshan Rajan Advocate, 142, New Lawyers Chambers, Supreme Court, New Delhi. 9312260341, 23070016.	Self. Mr. Mahesh Kumar, Clerk. 9313765143, 23070016.	5.9.2000	Delhi	2004	12.2.2008		Hindi, English.	
*188.	Mr. Rohit Kumar Singh, Advocate, 301, New Lawyers Chamber, Supreme Court. 9868250545	Ch. No. 301, New Lawyers Chambers. 9868250545	22.01.2001	Delhi	10.05.2008	12.2. 2008		English, Hindi.	
*189.	Mr. Liz Mathew, Advocate, B-34, Lower Ground Floor, Nizamuddin East, New Delhi. 41826164, 9871113258.		29.7.2001	Kerala`	9.8.2005	12.02.2008		English, Malayalam, Hindi.	

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*190.	Ms. Prachi Bajpai, Advocate, E-8, Fine Home	Mr. Nand Ram, 84, Lawyers Chambers, A.K. Sen Block,	26.6.2000	Delhi	8.11.2000	1.12.2008		English, Hindi.	

	Apartment, M.V.-I, Delhi-110 091. 9810430183	Supreme Court Compound, New Delhi.							
*191.	Dr. R.R. Deshpande, Advocate, II-F-24, IInd Floor, Lajpat Nagar, Part-II, New Delhi-110 024. 9910971199, 46572799		24.3.1988	Bar Council of Maharashtra Goa	13.2.2007	14.1.2009	Since 01.11.2007 till today	Hindi, English, Marathi.	
*192	Mr. Shivram Sharma, Advocate, 24, Lawyers Chambers, Supreme Court, New Delhi. 9873825708, 23386651	Mr. Suraj Singh	4.9.1993	Delhi	7.10.1998	14.1.2009	2 Years	English, Hindi.	
*193.	Md. Farman, Advocate, B-23B, Ist Floor, Joshi Colony, Mandawali Nagar, Delhi-92 9313508135	Bar Library-II, Supreme Court of India, New Delhi.	16.8.1996	Delhi	19.8.1998	14.1.2009		Hindi, English.	
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on- record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
*194.	Mr. Kiran Kumar Jaipuriar, Advocate, L- 31 (Backside), Baludyan Road, Ist Floor, Uttam		21.4.1999	Jharkhand Bar Council	4.4.2009	14.1.2009		Hindi, English.	

	Nagar, New Delhi-110059. 9971507781.								
*195.	Mr. Shuvodeep Roy, Advocate, 18, Central Lane, Bengali Market, New Delhi. 23752135, 23753638.		13.8.1999	Delhi		14.1.2009		English, Hindi, Bengali.	
*196.	Mr. Merusagar Samantaray, Advocate, J-35, IIIrd Floor, Ganta Nagar, New Delhi-110 049. G-52, Gulmohar Enclave, New Delhi-49 9868501472, 9312907779	Mr. Paramjit Singh, Clerk	28.11.2000	Orissa State Bar Council.	1.7.2004	14.1.2009		English, Hindi, Oriya	
*197.	Ms. Vanita Mehta, Advocate, J-17, Kirti Nagar, New Delhi-110 015. 25934822, 9818009152.	Mrs. Krishna Mehta, J-18, Kirti Nagar, New Delhi. 25934822	7.9.2001	Delhi	17.7.2002	14.1.2009	Since 2002	English, Hindi, Punjabi.	
Srl. No.	Name and Address of Contact with Telephone No(S)	Name and address of the authorized person to whom communication can be delivered	Date of enrolment as Advocate.	Name of Bar Council where enrolled.	Date of Enrolment as Member of Supreme Court Bar Association	Date of becoming Advocate-on-record	Period for which appeared as Amicus Curiae/Panel Advocate before this Court	Language Known	No. of Years Standing at the Bar from the date of enrolment
*198.	Mr. Ambreesh Kumar Agarwal, Advocate, K-89, Secotr-25, Noida-201 301, U.P. 0120-4255504,	Chamber No. 420, New Lawyers Chamber, Supreme Court of India,	5.10.2001	Delhi	18.2.2009	14.1.2009		English, Hindi.	

	9871102287.	23070020.							
*199.	Mr. Sanjay K. Agarwal, Advocate, A-28, Old Double Storey, Lajpat Nagar, New Delhi-4 09425155060, 09211913409.	Mr. Bhuwan. 9211913409	15.11.2001	M.P. State Bar Council.	Jan. 2009	14.1. 2009		English, Hindi.	
*200.	Mr. Garvesh Kabra, Advocate, C-8, IInd Floor, Surya Nagar, Ghaziabad, U.P. 9810193086	MPS Thomas, Advocate, 19, Lawyers Chambers, S.C. Compound, New Dehli. 9810400536	13.3.2002	Delhi	20.01.2003	14.01.2009		Hindi, English, Malayalam.	

